

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 858/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BHUPENDRA SINGH

Respondent(s)

Date : 20-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Anushri Singh, Adv.
Mr. Pulkrit Tare, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 28.8.2023.

H. SHASHIDHARA SHETTY
Registrar